

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 17th of February, 2022

No.HC.XLV/272/2018/ 107 /PM&P# Sri Prabal Medhi, Systems Officer, Office of the District & Sessions Judge, Kamrup, Amingaon, is transferred as Systems Officer in the Office of the District & Sessions Judge, Dima Hasao.

Sri Medhi will join at his new place of posting within 15 days from the date of this notification.

No.HC.XLV/272/2018/ 108/PM&P# Sri Lukumoni Sonowal, Systems Assistant, Office of the District & Sessions Judge, Dhemaji, is transferred as Systems Assistant in the Office of the District & Sessions Judge, Dibrugarh.

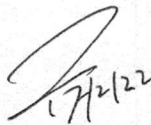
Sri Sonowal will join at his new place of posting within 15 days from the date of this notification. He is not entitled to claim TA and DA, as the transfer is made at his own request.

No.HC.XLV/272/2018/ 109 /PM&P# Sri Krishna Kanta Dutta, Systems Assistant, Office of the District & Sessions Judge, Dima Hasao, is transferred as Systems Assistant in the Office of the District & Sessions Judge, Morigaon.

Sri Dutta will join at his new place of posting within 15 days from the date of this notification. He is not entitled to claim TA and DA, as the transfer is made at his own request.

No.HC.XLV/272/2018/ 110 /PM&P# Sri Ankur Goswami, Systems Assistant, Office of the District & Sessions Judge, Sivasagar, is transferred as Systems Assistant in the Office of the District & Sessions Judge, Golaghat.

Sri Goswami will join at his new place of posting within 15 days from the date of this notification. He is not entitled to claim TA and DA, as the transfer is made at his own request.


17/2/22